

ITEM NO.5

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 7940/2023

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

M/S ANSALDO STS TRANSPORTS SYSTEM INDIA PVT. LTD. Respondent(s)

WITH

C.A. No. 7941/2023 (III-A)

Date : 09-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s)

Mr. Praveen Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common sole respondent is duly represented.

Parties may file statement of case within stipulated time.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar